

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 10709 of 2023 - SM

(Arising out of OIA-AHM-CUSTOM-000-APP-130-23-24 dated 24.07.2023 passed by
Commissioner of CUSTOMS-Ahmedabad)

SHRI SUBHASH VERMA

SUBHASH VERMA, HOUSE NO. 395,
VILLAGE-MADANPUR DABAS NORTH WEST
DELHI-110081

.....Appellant

VERSUS

C.C. AHMEDABAD

OFFICE OF THE PR. COMMISSIONER OF CUSTOMS,
1ST FLOOR, CUSTOMS HOUSE,
OPPOSITE OLD HIGH COURT NAVRANGPURA,
AHMEDABAD-380009

.....Respondent

APPEARANCE:

Shri Rahul Gajera, Advocate for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 05.01.2024

DATE OF DECISION: 15.02.2024

The appeal is disposed of. For order, see order of date in customs
Appeal No. 10708 of 2023.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**